

## **HIGH COURT OF CHHATTISGARH, BILASPUR**

Endt. No. 15396 / Checker

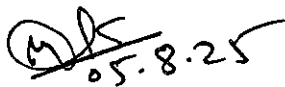
Bilaspur, dated 05 August, 2025

**III-6-1/2001 (Part-III) N.D.P.S.**

Copy of Government notification F. No. 3095/ESTB/5761/2270/XXI-B/C.G./2025, dated 04-08-2025 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding appointment of Shri Roopnarayan Pathare, IIIrd Additional Sessions Judge, Jagdalpur as Special Judge under NDPS Act, 1985 at Bastar (Jagdalpur) is forwarded to :-

1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
17. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
18. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

19. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
20. The Principal District and Sessions Judge, **Bastar (Jagdalpur)** for information & necessary action.
21. All the Joint Registrar, High Court of Chhattisgarh, Bilaspur, *for information.*
22. The Additional Registrar (D.E./Administration/Judicial/Classification) High Court of Chhattisgarh, Bilaspur, *for information.*
23. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
24. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
25. The Addl. Registrar, Confidential Section, High Court of Chhattisgarh, Bilaspur *for information.*
26. The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
27. Section Officer/Incharge, Senior Court Manager/Accounts/ O/o R.G./ D.E./Checker/ Compliant/Writ/ Civil/ Criminal/ Central Filing Section, High Court of Chhattisgarh, Bilaspur *for information.*
28. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.

  
05.8.25

**(Maneesh Kumar Tahkur)**

Registrar General

**GOVERNMENT OF CHHATTISGARH**  
**LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA**  
**MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (CG) 492002**

**NOTIFICATION**

**04 AUG 2025**

Nava Raipur, dated. .08.2025

3095  
F.No. ESTB/5761/2270/XXI-B/C.G./2025,- In exercise of the powers conferred by sub-section (2) of Section 36 of the Narcotic Drugs and Psychotropic Substances Act, 1985 (No. 61 of 1985), the State Government, with the concurrence of the Hon'ble Chief Justice of High Court of Chhattisgarh and in compliance of Hon'ble High Court of Chhattisgarh's Memo No. 13903/Checker/III-6-1/2001(Pt.-III)(N.D.P.S.) Bilaspur, Dated 23-07-2025, hereby, makes the further following order, to amend this department's previous notification No. 399/1382/XXI-B/C.G./2023 dated 02-05-2024, relating to the entry mentioned in column(3) & entry mentioned in column (4) corresponding to serial no. 5 of the Schedule, namely:-

**Amendment**

In the Schedule of the said Notification, officers mentioned in column No. (3) are appointed as Special Judge under Sections 36 (2) of the Narcotic Drugs and Psychotropic Substances Act, 1985 (No. 61 of 1985), at the corresponding place mentioned in column no. (4) of the said Schedule, in place of Ku. Sanghratna Bhatapahari, III Additional Sessions Judge, Bastar (Jagdalpur), respectively, namely:-

S.No.	Name of the District	Name of the recommended Court for notifying as Special Court under NDPS Act	Jurisdiction
(1)	(2)	(3)	(4)
"5"	Civil District Bastar (Jagdalpur)	Shri Roopnarayan Pathare, III Additional Sessions Judge, Jagdalpur	Civil District, Bastar (Jagdalpur)"

By order and in the name of the

Governor of Chhattisgarh

Digitally signed by RAJNISH SHRIVASTAVA

Date: 04-08-2025

(Rajnish Shrivastava)16:58:02

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

3096  
En.No. /ESTB/5761/2270/XXI-B/C.G./2025 Nava Raipur, Dated /08/2025

Copy to:

**04 AUG 2025**

- ✓ 1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. 13903/Checker/III-6-1/2001(Pt.-III)(N.D.P.S.) Bilaspur, Dated 23-07-2025,

2. Additional Chief Secretary, Government of Chhattisgarh, Home (Police) Department, Mantralaya, Raipur,
  3. Secretary, Government of India, Revenue Department, New Delhi,
  4. Principal District and Sessions Judge, Bastar (Jagdalpur),
  5. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, Raipur for perusal of Hon'ble Law Minister,
  6. Private Secretary to Principal Secretary Law for perusal of Principal Secretary Law, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur,
  7. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazette (Extra Ordinary),
- for information and necessary action.

Digitally signed by  
DINESH CHANDRA SAHU  
Date: 04-08-2025

~~Dinesh Chandra Sahu~~

Under Secretary  
Government of Chhattisgarh  
Law & Legislative Affairs Department